

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 13<sup>th</sup> April, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 18/2015(C.Z)	Rakesh Ravat Vs New Krishi Nagar Grah Nirman Sahakari Sanstha Maryadit, Bhopal & Ors.	Mr. Vinod Kumar Thakur, Adv.	
2.	Original Application No.21/2014 (W.P.No.6005/13) (PIL)	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
3.	Original Application No. 22/2015 (W.P. No.7467/2014) (PIL)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv.	
4.	Original Application No. 23 /2015 (W.P. No. 8610/11)(PIL)	Ramotar Singh Yadav Vs State of MP & 5 ors.	Mr. Umesh Kumar Lohre, Adv.	
5.	Original Application No.24/2015 (W.P.No.4019/94)	Steel Authority of India Ltd. Bhilai, District- Durg Vs Appeal Committee		
<b>FOR HEARING</b>				
6.	Original Application No.20/2014 (M.A.No.103/15)	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ayush Dev Bajpai, Adv for Mr. Sachin K. Verma, Adv. For R-7 Mr. Vishal Bhatnagar Adv. For R-5	
7.	Original Application No. 108/2014	Mahendra Kumar Mehta Vs. Union of India & 17 Ors.	Mr. Rajendra Singh  Shri Y.M.Yadav Shri Sachin K.Verma Adv.	

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
8.	Original Application No. 336/2014	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
9.	Original Application No. 18 /2014 (M.A. No. 73/15)	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.	

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